

Compliance of Hon'ble NGT OA No. 606/2018 order dated 12.09.2019

Compiled compliance for S. No. 3 & 4, as received from all concerned Departments

S. No. 3: It was elaborated during the course of hearing that information is required to be submitted in terms of following thematic areas viz.

1. Compliance to Solid Waste Rules including Legacy Waste.
2. Compliance to Plastic Waste Management Rules
3. Compliance to Bio-medical Waste Rules.
4. Compliance to Construction & Demolition Waste.
5. Compliance to Hazardous Waste Rules.
6. Compliance to E-waste Rules.
7. 351 Polluter Stretches in the country.
8. 122 Non-attainment cities.
9. 100 industrial clusters.
10. Status of STPs and re-use of treated water.
11. Status of CETPs/ETPs including performance.
12. Ground water extraction/contamination and re-charge.
13. Air pollution including noise pollution.
14. Illegal sand mining.
15. Rejuvenation of water bodies.

S. No. 4: The information with regard to above thematic areas needs to be submitted to CPCB by the Chief Secretaries of all the States and Union Territories in terms of following:

1. Current status
2. Desirable level of compliance in terms of statutes.
3. Gap between current status and desired levels.
4. Proposal of attending the gap with time lines.
5. Name and designation of designated officer for ensuring compliance to provisions under statute.

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Compliance to Solid Waste Rules including Legacy Waste

Name and designation of designated officer for ensuring compliance to provisions under statute (Solid Waste Management Rules, 2016):Secretary LSG Department, MS RSPCB, Chief Engineer LSG Department, Chief Engineer RSPCB

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Framing of State Policy	Solid Waste Management policy has been approved by Hon'ble Minister LSG.	Policy has to be framed and notified	State policy will be notified after approval of State Cabinet.	One Month after cabinet meeting. Task Completed.
Framing of Bye laws	Bye Laws has been prepared, notified and gazette and circulated to all ULB's.	Bye Laws has to be framed and issued.	Task Completed.	Task Completed.
Framing of state action plan	Solid Waste Management Action Plan has been approved and circulated to all departments and ULB's for implementation.	Action Plan has to be framed	Task Completed.	Not required.
Constitution of State level Advisory Body	State Level Advisory Body has been constituted on 05.04.2019.Meeting of SLAB was held on 28.05.2019 and 23.01.2020.	Constitution of State level Advisory Body	No Gap	Not required.
Formulation of Committee of District	Committee of District Collector has been constituted in all 33 District.	Formulation of Committee in all Districts.	Task Completed.	Not required.

Collector under Rule 12				
Formulation of Special District Task Force	Committee of Special District Task Force has been constituted in all 33 District.	Committee has to be constituted.	Task Completed.	Not required.
IEC Activities	IEC plan has been prepared and being implemented.	IEC Action plan has to be prepared.	Task Completed.	Continuous process
Model Town	<p>Municipal Corporation Udaipur has started the Material Recovery Facility. Bio-methanation Plant operational (20 TPD) and Construction started for Composting plant (60 TPD).</p> <p>Municipal Council Dungarpur has started the Material Recovery Facility (15 TPD), Composting (1.5 TPD), Bio Methanation (07 TPD) and sanitary landfill work.</p> <p>Municipal Corporation Jaipur is treating 250 TPD Wet Waste by IL&FS and 350 TPD RDF by Aditya Birla and RDF is being given to Ultratech Cement Company. Also 600 TPD Waste to Energy</p>	Compliance has to be done in Model Cities/Town	Task Completed	Not required.

	<p>Plant is under PPA agreement. MRF by Sarthak NGO at Mathuradaspura started.</p> <p>Municipal Board Pushkar has started the Material Recovery Facility and composting by compost machine.</p> <p>Municipal Council Sikar has started the Temporary Transfer Station, 100% Door to Door Collection and constructing of windrows composting plant of 20TDP capacity of segregated biodegradable waste.</p> <p>Municipal Council Pratapgarh is making the compost from Wet waste and MRF has been prepared and dry waste is being sent to cement factory.</p> <p>Total 06 Model Towns/ Cities are complying with SWM Rules 2016 namely Udaipur, Dungarpur, Jaipur, Sikar, Pratapgarh and Pushkar are complying with NGT 18 Points.</p> <p>05 More Model Towns/cities namely Nathdwara, Jhalarapatan, Pali, Ajmer and</p>			
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	Nokha complying with NGT 18 Points. Now all District Headquarters are taken in as Model Town/ Cities (Total 26 Nos). Also details uploaded on LSG website. So total Model cities/ Towns are 37 in Rajasthan.			
Door to Door Collection	Door to Door Collection has been done in all 5389 wards of ULB's.	Door to Door collection in 100 % Wards i.e. 5389 Wards	No Gap.	Task Completed.
Generation of Total Waste (TPD)	Total 6500 TPD Waste is being Generated. (As per Census Population)	Waste Generated is being transported to processing sites.	No Gap.	Task Completed.
Processing of Waste	1. Currently 2195 TPD waste is being processed by ULB's out of 6500 TPD with the method of Centralized and Decentralized Composting Plants.(Recently Pali (100 TPD) and Bhilwara (144 TPD) SWM plant and Udaipur Biomethanation Plant became	70% Processing of Solid Waste in urban areas by Decentralized, Centralized compost plants, Pit composting, Compost Machine, Bulk Waste Generator, Material Recovery Facilities etc.	Currently Tenders have been floated for 705 TPD out of 6500 TPD. However smaller ulb's are purchasing compost machine and doing decentralize composting for waste treatment.	Plants are expected to start by Dec 2020 subject to all clearance from RSPCB and Environment Department and MoEF&CC.

	<p>operational.)</p> <p>2. Total 2350 TPD will be processed after establishment of 18 compost plants.</p> <p>3. For 705 TPD total 04 plants are under tendering stage.</p> <p>4. 1250 TPD (19.23%) is being processed by MRF/ BWG's/ Recyclers and Pit Composting, Garden Composting and Remaining 1246TPD (19%) is being dumped at landfill site.</p>			
Dumping Yards of RIICO	<p>289.23Hect. Land has been reserved for dumping of solid waste in 55 industrial areas.</p> <p>RIICO has decided to earmark a specific land area for Dumping Yard in new industrial areas</p>	Identification of dumping yards for solid waste in all the industrial areas.	No Gap.	Continuous Process
Recovery & Recycling Facility in RIICO Area	<p>Till date 75 plots (total area 75000 sqm) in following industrial areas (15nos) have been earmarked for unit involved in recovery and recycling facilities.</p> <p>Gogelav (Nagaur), Baap (Jodhpur), Siyamali (Jodhpur), Pratapgarh (Extn) , Khoda (Ajmer), Sanwar (Ajmer), Badiseed (Jodhpur), Tinwari (Jodhpur),</p>	Area to be reserved for recovery and recycle facility.	Continuous process	NA

	Keru (Jodhpur), Satarpur (Alwar),Devka (Barmer),dubbiBidharkha (SwaiMadhopur), Udwriya (Sirohi), BorawasKalwa(Barmer), Bagger (Rajasamand)													
Establishment of Criteria for duties regarding setting up solid waste processing and treatment facilities	<p>Following provisions in planning and in the administration sanction of industrial area for scientific development of non-hazardous solid waste disposal site shall be made:</p> <p>(i) Earmarking land area for dumping yard in new industrial areas shall be as below:</p> <table border="1"> <thead> <tr> <th>Industrial Area Size</th> <th>Land Area to be earmarked for dumping yard</th> </tr> </thead> <tbody> <tr> <td>Up to 25 Hect</td> <td>0.5 Hect</td> </tr> <tr> <td>25-50 Hect</td> <td>1.0 Hect</td> </tr> <tr> <td>50-200 Hect</td> <td>2.0 Hect</td> </tr> <tr> <td>More than 200 Hect</td> <td>3.0 Hect</td> </tr> </tbody> </table> <p>(ii) Above earmarked land shall be used for disposal of industrial solid waste from heterogenous industries.</p> <p>(iii) In case of stone based</p>	Industrial Area Size	Land Area to be earmarked for dumping yard	Up to 25 Hect	0.5 Hect	25-50 Hect	1.0 Hect	50-200 Hect	2.0 Hect	More than 200 Hect	3.0 Hect	Establishment of Criteria for duties regarding setting up solid waste processing and treatment facilities		
Industrial Area Size	Land Area to be earmarked for dumping yard													
Up to 25 Hect	0.5 Hect													
25-50 Hect	1.0 Hect													
50-200 Hect	2.0 Hect													
More than 200 Hect	3.0 Hect													

	<p>industrial area, need based extra provision for land exclusively for dumping of stone slurry/ waste shall be made.</p> <p>(iv) Financial provision: A provision of Rs 100 Lacs (with an annual increment of 5% on account of inflation per hectare area shall be made for scientific development of dumping yard for industrial solid waste (non- hazardous) in administrative sanction for development of new industrial areas.</p> <p>(v) Earmarked/planned land shall be given on licence basis to SPV (created by beneficiary industries) for scientific development of the land as landfill site.</p>			
Submission of Annual Report in form IV	Annual report of all ULB's has been submitted to RSPCB for 2018-19 which has been forwarded to CPCB.	Submission of annual report.	No Gap	Not required.
Road Sweeping	Street sweeping is done by sweepers in two shifts (morning and evening). In all ULBs 51,000 sweepers are available and	Road sweeping has to be done.	No Gap	Not Required.

	<p>engaged in road sweeping which included newly recruited 20,000 sweepers in year 2018-19. In Some places Street Sweeping is being done on contractual basis as per requirement.</p> <p>The major roads are being mechanically cleaned by road sweeping machine if available with ULB's. Street Sweeping waste collected separately and transported to dump site/processing plant.</p>			
Remediation of Legacy Waste	<ul style="list-style-type: none"> ➤ Directions have been issued to all ULBs for identification and remediation of legacy waste (old municipal waste). Directions have been issued to all ULBs for identification and remediation of legacy waste (old municipal waste). ➤ Provision for remediation of old dump waste/ legacy waste has been taken in upcoming 17Centralized Compost+RDF plants as concessionaire shall process/ bio mining of legacy waste when these plants established. ➤ Total 74 Lakh cubic meter legacy waste is present at 176 Nos dumped site and for remediation total 350 crore will be required. ➤ To attain legacy waste Bio mining started by Udaipur(300 cubic meter/day) Municipal Corporation, Pali(40 cubic meter/day) Municipal council 	Legacy Waste has to be treated.	Legacy waste treatment will start in Divisional Headquarter in phase one.	As per state action plan task will be completed before Dec 2020 in more than 5Lac population ULB's.

	<p>and Tonk has started the Bio remediation work.</p> <ul style="list-style-type: none"> ➤ Following Towns have Completed/ Started remediation of old dump/ legacy Waste. <ul style="list-style-type: none"> ✓ Jaipur (Completed Capping at one Site) ✓ Bhilwara (Completed Capping) ✓ Bikaner (Completed Capping) ✓ Sikar(Completed Capping) ✓ Pali (Capping Started) ✓ Udaipur (Bio-Mining Started) ➤ Rajsamand, Ajmer, Jhalawar has floated the tender for Bio remediation of Legacy Waste. ➤ Kota, Jaipur, Ajmer and Udaipur legacy waste remediation is proposed to be funded by Smart city funds i.e. 130 Crore for 04 Cities. ➤ For Rest ULB's Rs 240 Cr will be required to treat the legacy Waste from GoR . 			
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Compliance to Plastic Waste Management Rules

Name and designation of designated officer for ensuring compliance to provisions under statute (Plastic Waste Management Rules, 2016):Secretary LSG Department, MS RSPCB, Chief Engineer LSG Department, Chief Engineer RSPCB

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Constitution of State Level Monitoring Committee (SLMC)	State Level Monitoring Committee (SLMC) was constituted by AR department letter dated 05.04.2019 and Environment Department is the Administrative Department. Meeting of SLMC held on 28.05.2019 and 23.01.2020.	Constitution of State Level Monitoring Committee	No gap	NA
State Action Plan for Plastic Waste Management	State Action Plan has been approved by Chief Secretary circulated to all ULB's.	Finalization of State Action Plan.	No gap.	NA
Ban of Plastic Bags	The State Government has banned use, manufacturing, store, import, sell, or transport of plastic carry bags in the state.	Ban of Plastic Carry bags < 50 microns.	No Gap	NA
Seize of Plastic bags	Regular Campaign being organized seizing plastic carry bags by District Magistrate- RPCB-ULBs. No consent is being issued to any plastic carry bags manufacturing unit.	Seize of Plastic carry bags to implement ban. Total 132 Tons of seized till July 2019 and 90 Tons of plastic seized from July to Dec 2019 with a penalty of 2.98 Cr and 222 tons plastic carry bags have been delivered to cement factories for fuel.	Continuous process.	NA

Construction of MRF and RDF Plant	MRF can be develop in the ulb's for sorting of dry waste.	Total 43 MRF has been operational in ulb's 1481 rag pickers are identified to deploy for segregation of waste at MRF. Tendering Process started in 104 ULB's. RDF plant constructed in 03 Ulb's and in 17 RDF plant are under construction.	Continuous process.	Dec 2020
Submission of Annual Report	The annual report of year 2018-2019 has been submitted to CPCB vide letter dated 11/04/2019. Copy of same has already been forwarded alongwith action taken report dated 25.09.2019.	RSPCB to submit the Annual Report to CPCB.	Continuous process.	NA

Compliance to Bio-medical Waste Rules

Name and designation of designated officer for ensuring compliance to provisions under statute(Bio-Medical Waste Management Rules, 2016):Additional Chief Secretary Medical & Health Department, MS RSPCB, Director Medical Department, Chief Engineer RSPCB

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Constitution of State Level Advisory Committee	State Level Advisory Committee has been constituted in April, 2019. Meetings are being held regularly. District Level Committees have been constituted under chairmanship of District Collectors in all 33 Districts.	Constitution of State Level Advisory Committee	No gap	NA
District Level Monitoring Committee	Committee of District Collector has been constituted in 32 District.	Committee has to be constituted in Jodhpur.	Task Incomplete.	NA
Authorisation	Total numbers of HCFs identified are 8184 out of which 4890 are private and 3294 are government. 3829 private HCFs are authorized and 2540 government HCFs are authorized. 383 applications of private and 400 of government HCFs are pending for authorization.	ALL HCFs to be identified and authorised	Continuous process	NA

BMW Inventory	Inventory is completed in government 3030 HCFs	No provision in statute. Inventory is to be completed in all HCFs	Continuous process.	6 months
Availability of CTF	CTF facility is available in 31 (93.93%) districts of the State	No provision in statute. CTF facility is to be available in 33 districts of the State	2 districts are to be provided.	6 months
Bar Code System	Bar Code System implementation has been started in 2630 government HCFs.	No provision in statute. Bar Code System implementation has to be started in all HCFs.	The gap is of 2533 HCFs.	6 months
Trainings	4121 Doctors and 16161 Paramedical Staff are trained for BMW.	No provision in statute. All Doctors and Paramedical Staff are to be trained for BMW.	780 Doctors and 5544 Paramedical Staff is to be trained.	6 months
Submission of Annual Report	As per CPCB directions BMW annual report for period from 01.01.2018 to 31.12.2018 was to be submitted to CPCB by 31.07.2019. The same has been submitted to CPCB on 30.07.2019 i. e. in time. Copy of same has already been forwarded along with action taken report dated 25.09.2019	RSPCB to submit the Annual Report to CPCB.	Continuous process.	NA

Compliance to Construction & Demolition Waste

Name and designation of designated officer for ensuring compliance to provisions under statute (Construction & Demolition Waste Management Rules, 2016): Secretary LSG Department, Chief Engineer LSG Department

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
C & D Waste management Policy	Draft of the C & D Waste Management Policy has been prepared and is under process of approval	Implementation of C & D Waste Management Policy for the state	Approval is pending	3 months
Establishment of Waste Treatment Plants	<p>Work awarded by Jaipur Municipal Corporation for 300 TPD capacity of C&D waste plant. Construction will likely to be complete by Dec 2020.</p> <p>Work for 50 TPD of C&D waste processing plant has started at Balicha, Udaipur. 80% work completed and plant likely to start by June 2020.</p> <p>Total 350 vehicles have been deployed in ULBs especially for transportation of C&D Waste.</p> <p>Land Identified for C&D waste Collection Points in Million Plus town namely Jaipur, Udaipur, Kota and</p>	Operational condition of C&D waste treatment plant	Construction under process for Udaipur. Tendering has been done for Jaipur.	Udaipur Plant will be established by June 2020. Jaipur Plant will be established Dec 2020.

	Jodhpur.			
Imposing of penalties	Penalties are being imposed against defaulters as per the approved Bye Laws.	Realisation of penalties	Continuous process	NA.
Submission of Annual report	Under preparation	Submission of annual report	Under preparation	3 months

Compliance to Hazardous Waste Rules

Name and designation of designated officer for ensuring compliance to provisions under statute (Hazardous Waste Management Rules, 2016): Secretary LSG Department, Secretary Labour Department, MS RSPCB, Chief Engineer LSG Department, Chief Engineer RSPCB,

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Identification and quantification of hazardous waste based on scientific principles	Inventorisation is being done by RSPCB based on scientific principles.	Identification and quantification of hazardous waste based on scientific principles	The process has been initiated by Regional Officers of RSPCB	One year.
Authorisation by qualified experts	Authorisation is being done by Board officials who are specialised in Environmental engineering. Authorisation documents clearly stipulates mode of management	Authorisation to be done by qualified experts	No gap	NA
Elaborate protocols for pre-processing and recycling / utilisation facilities for enhanced level and frequency of enforcement and environmental monitoring to be laid down	Under process	Protocol to be laid down		One year

by SPCB				
Uniform format for inspections of hazardous and other waste handling facilities	Uniform format has been developed and is in use	Uniform format to be used	No gap	NA
Authorisation of hazardous and other waste handling units	<ol style="list-style-type: none"> 1. There are total 1372 units in operation out of which 819 units have been authorised. 49 new units have applied for authorisation out of which 38 units have been authorised after inspections by RSPCB officials. 2. 54 applications have been received for renewal out of which 35 have been renewed after inspections. 	Authorisation of all units handling Hazardous and other wastes.	Continuous process	NA
Recycling or utilisation units	There are 209 recycling units of Hazardous waste and other wastes	Recycling or utilisation units of Hazardous and other waste to be done in all units	Continuous process	NA
Website updation	Website has been updated regularly	Regular website updation	Continuous process	NA
Reservation of plots in RIICO area for Hazardous and other wastes	32 plots having an area of 32000 sq km in 16 Industrial areas have been earmarked for allotment to establish units in Hazardous and	Reservation of area for Hazardous and other waste in RIICO area	Continuous process	NA

	other wastes namely Siyamali, Badiseed, Tinwari, Keru, Jodhpur, Salarpur, Masalpur, Kaladwas, Devka, Soniyana, Ukheliya, Karni and Gajner, Karoli ,KakaniRanpur (ext) and Bagger . (Annexure-x)			
Labour Registration and Training.	<p>Total no. of 3024 workers have been registered, 598 units working with respect to hazardous waste.</p> <p>Online registration of worker is live. Daily progress is being maintained with respect to registration of workers.</p> <p>A group of maximum 100 workers has constituted in each division under HOWM rules, 2016. So far 35 groups have been constituted for HOWM workers</p> <p>For industrial skill development activities with respect to safety & health of workers, Two training programme/conference have conducted on 15.01.2020 & 17.01.2020 at Udaipur & Jaipur respectively. About 325 workers and management were participated in programme and medical Examination of 74 workers carried</p>	Labour Registration and Training is required as per HWM rule 2016.	Continuous Process	No Gap.

	<p>out. Same training programme and medical camp will be organized with the help of Medical and Health Department, Labour Department and ESI.</p> <p>Training programme and medical camp will be organized during next three month at Jaipur, Jodhpur, Kota, Alwar and Ajmer. Annual monitoring to ensure safety & health of workers will be done.</p> <p>Govt. of Rajasthan has launched a policy on Pneumoconiosis in the month of October, 2019. If any worker/person suffer from any occupational disease due to working in recycling, preprocessing and other utilisation activities under HOWM rules 2016 will be provided free treatment, investigation and medicines. Such occupational disease affected person and his family members will also be eligible for the financial benefits as per policy</p>			
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Compliance to E-waste Rules

Name and designation of designated officer for ensuring compliance to provisions under statute (E-Waste Management Rules, 2016):
MS RSPCB, Chief Engineer RSPCB.

Actionable Key Issues	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Reservation of area for e-waste	RIICO has reserved 2 plots in new Industrial area of 500 sqm each for units involved in e-waste dismantling and recycling facility.30 plots of total 15000 sqm have been reserved in 11 I/A namely Gogelav (Nagaur), Baap (Jodhpur), Siyamali (Jodhpur), Pratapgarh, Khoda (Ajmer), Sanwar (Ajmer), Badiseed (Jodhpur), Tinwari (Jodhpur), Keru (Jodhpur), Satarpur (Alwar) and Devka (Barmer) dubbiBidharkha (SwaiMadhopur), Udwiya (Sirohi), BorawasKalwa(Barmer), Bagger (Rajasamand) (Annxure XX)	Area to be reserved for e-waste	Continuous process	NA
Annual report to be submitted to CPCB	Annual report for the year 2018-19 has been submitted by RSPCB to CPCB on 09.08.2019.	Annual report to be submitted to CPCB	Continuous process	NA
Training and skill development of	Total no. of 80 workers have been registered, 24 units working with respect to E-waste .Online registration of	Training and skill development of	Continuous process	NA

labour involved in e-waste	<p>worker is live. Daily progress is being maintained with respect to registration of workers.</p> <p>Similarly a group of maximum 50 workers has constituted. So far 02 groups have been constituted for E-waste rule,2016.</p> <p>Govt. of Rajasthan has launched a policy on Pneumoconiosis in the month of October, 2019. If any worker/person suffer from any occupational disease due to working in recycling, preprocessing and other utilisation activities or dismantling activities under E -Waste rules 2016 will be provided free treatment, investigation and medicines. Such occupational disease affected person and his family members will also be eligible for the financial benefits as per policy</p>	labour involved in e-waste		
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351 Polluter Stretches in the country

Name and designation of designated officer for ensuring compliance to provisions under statute: Compliance being made by co-ordination among all concerned Departments with RSPCB. Matter does not fall under any statute.

Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Contamination reaching river stretch due to first flush	<p>1. Characterization of runoff of main drains for first four storm water flows, Outcome would be:</p> <p>I. Identification of most contaminated drains and level of contamination</p> <p>II. Quantity of water to be handled, based on available flow data</p>	<p>Kota: Samples were collected from main drains (Municipal drain and nallah joining river Chambal) on 23/08/2019. Analysis results reveal that drains carrying untreated domestic effluent.</p> <p>Pali: Samples were collected on 14.08.2019. As per analysis results BOD level has been found as 1.17 mg/l which is well within the prescribed level i.e. more than 6 mg/l (10-20 mg/l) for polluted river stretches.</p> <p>Jaipur: Samples were collected in June 2019 and analysis report shows pesticide below detection limit. First meeting of Special Environment Surveillance Task force was conducted on 02.04.2019 at District Collectorate Jaipur. During meeting it was decided that stakeholder departments will be informed to</p>	Continuous Process

		<p>work out for characterization of runoff of main drains of nevta dam for first four storm water flows.</p> <p>i.For Kota UIT has started the work. Nagar Nigam has collected samples from various nallahs for sewerage analysis and submitted to RSPCB for analysis.</p> <p>ii.For Keshoraipatan Work of DPR for Integrated Wastewater and Septage Management Plan has been given to NIUA by LSG Department. NIUA submitted the feasibility report for the work and total cost of the project will be Rs 10 crores made by MNIT. Due to Non availability of land till April 2019 the DPR work could not started. Land for Waste treatment plant and for FSTP has been allotted at Keshoraipatan by Collector Bundi in June end. Direction has been issued to ULB for preparing the DPR by tendering process. DPR has been prepared and it is under submission. 13 Crore Fund will be required for construction of integrated wastewater and septage management plant.</p> <p>iii.RSPCB collects samples from the identified water bodies for pre-monsoon analysis. Samples have been collected in Bharatpur on 26.06.2019 and Jaipur in</p>	
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		<p>June 2019 at Nevta Dam.</p> <p>iv. Six drains are identified in municipal area which discharges into Chambal River. Two waste water treatment plants proposed for treatment of drain water. Land allotted for WTP & FSTP. Land for Waste treatment plant and for FSTP has been allotted at Keshoraipatan by Collector Bundi.</p>	
	2. Based on 1st step, design of detention basin, if needed	<p>i. Six drains have been identified by K'patan and action on detention plan will be taken after DPR preparation. DPR has been prepared and it is under submission. 13 Crore Fund will be required for construction of integrated wastewater and septage management plant.</p>	Feb. 2020
Drains are chocked before monsoon	Clearing of drains and disposal of extracted material before monsoon.	<p>i. WRD Department: Being done as regular activity pre-monsoon, every year by Water Resource Department, however, contamination still reaching rivers in first flush.</p> <p>ii. RIICO: In RIICO industrial area cleaning of drain and disposal of extracted material is an ongoing process.</p> <p>➤ Before monsoon drains has been cleaned in Indraprastha I/A, Chambal I/A, Electronic Complex and Transferred I/A.</p>	Before arrival of next monsoon (Till May 2019)

		<p>(total 10 km drains has been cleaned in last Six months).</p> <ul style="list-style-type: none"> ➤ During RIICO SaphaiAbhiyan from 14.02.2019 to 14.03.2019, 1250 tonnes of solid waste has been removed/cleaned from road berms of industrial areas of Kota District mostly of Kota city. ➤ Budget Provision:-Rs. 33 lacs for cleaning and maintaining of drains in RIICO areas located in Kota for FY 2019-20. ➤ Work orders amounting to Rs. 42.42 lacs has been issued for cleaning/repairing of drains and cleaning of RoW for RIICO I/A located in Kota City IPIA; TA; Chambal Area; Electronics Complex. Work has been started. 22km length of drain has been cleaned. <p>LSG Department:</p> <p>iii. All drains of municipal area are cleaned in month of May & June 2019.</p>	
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Biomedical waste disposal	Monitoring and technical auditing of Bio-medical waste treatment and review/monitoring of processing plant.	<p>Jaipur:Joint inspection of CBMWTDF by RSPCB & Health Department, GoR on 31.07.2019.</p> <p>Kota:</p> <ul style="list-style-type: none"> • Presently, M/s Hoswin Incinerator, Jhalawar (CBWTDF) has been authorised by Nagar Nigam, Kota (under working arrangement) for disposal of biomedical waste generated from HCFs of Kota and Bundi districts. M/s Hoswin Incinerator, Jhalawar was inspected on 25/06/2019. • Tender for new common facility work order has been awarded and land Lease agreement is going on. <p>Currently Bio Medical waste of Kota and Bundi District is being treated at Jhalawar Plant.</p>	12 months after award of work and environmental clearance.
Runoff from agriculture fields is reaching river stretches. Also, fertilizers and pesticides are found in river water	Adopting water conservation practices like drip and sprinkler irrigation systems Agriculture department should collect information on irrigation water used/hectare for different seasons for different crops for different areas and evaluate whether the use	<ol style="list-style-type: none"> i. Subsidy to the farmers is being granted for the use of drip and sprinkler irrigation systems, by Agriculture Department. ii. Director, Agriculture Research Station, Durgapura, Jaipur has been requested by RSPCB to do the same as per action plan. iii. For preventing runoff from agriculture fields and increasing water use efficiency, 	One year

	<p>of irrigation water/hectare has decreased or not.</p>	<p>some efforts are being made to promote drip and sprinkler irrigation systems in the region. During the year 2018-19, an area of 875 hectares and 261 hectares has been covered under sprinkler and drip systems respectively. An area of 2500 hectares and 900 hectares is proposed to be covered under sprinkler and drip systems respectively in Kota & Bundi region during the year 2019-20.</p> <p>v. In the region, 74 farm ponds on individual farmer fields and 01 community farm pond have been constructed to collect the runoff and reuse it for irrigation purpose in general and for life saving irrigation purpose in particular.</p> <p>RSPCB:</p> <p>Samples were collected from:</p> <ol style="list-style-type: none"> a. D/s of Kota Barrage, Kota at Karbala (Kota stretch); b. Keshoraipatan U/s near Shri Raj RajeshwarMahadev Temple (Keshoraipatan stretch); c. Keshoraipatan D/s near Keshoraipatan (Keshraipatan Stretch); d. Kota Barrage at Kota at Karbala, River Chambal; e. Distt- SawaiMadhopur at 	
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		<p>RameshwarGhat, Bathing Ghat, River Chambal;</p> <p>f. River Banas, Distt. SawaiMadhopur, Nar Banas Bridge, Lalsoth to SawaiMadhopur Road;</p> <p>g. Nevta Dam, Jaipur, Rajasthan.</p> <p>The analysis report shows all tested pesticides below detection limit (Detection limit was 0.1 ng/l,)</p>	
	<p>Adopting best management practices for fertilizer and pesticide usage. However, like runoff spatial and temporal data may be collected and analyzed</p>	<p>i. Agriculture department is already taking actions to minimize the use of fertilizers and pesticides.</p> <p>ii. For minimizing the use fertilizer & pesticides, organic farming is being promoted in the region. 100 clusters of organic farming have been created covering an area of 2000 hectares and 4864 farmers. 64 training programs for promoting organic farming have also been organized thus benefiting 4540 farmers.</p> <p>iii. 115501 Soil health cards have been distributed in Kota and 153423 Soil health cards in Bundi district to the farmers for balanced use of fertilizers. For minimizing indiscriminate use of pesticides, 30 training programs have been organized for promoting integrated pest & management practices.</p>	<p>One year</p>

	<p>Farmer education for reducing runoff, use of fertilizer and pesticides as well as reducing groundwater over exploitation etc. Also, organic farming must be encouraged in these stretched.</p> <p>Monitoring presence of pesticides in water samples including analysis of other groups also in addition to organo-chlorines</p>	<p>Designing of mass awareness program in vernacular language for farmers is being done.</p> <p>Agriculture department: The one time sampling report available shows the presence of DDT much below the standard limit. RSPCB: RSPCB does not have facility for pesticide analysis and has requested CPCB vide letter dt 14.5.2019 for analysis of pesticide and organo chlorine in water samples. Reply is awaited. In Kota samples have been collected on 20-21.05.2019 and submitted to analytic facility.</p>	<p>Six months to design such training workshops and then next one year for organizing such workshops at regular interval (twice every year)</p> <p>At regular interval (suggested twice every year)</p>
<p>Solid waste dumping sites without proper sanitary landfill sites</p>	<p>Develop landfill site with leachate collection (with its scientific treatment before disposal) and monitoring well</p>	<p>LSG Department: i. In Kota, two time waste to energy plant tendering has been done. In first time EMD of the firm was forfeit. In second</p>	

		<p>tender No firm has participated. New tender will be done on 20/06/2019 by Nagar Nigam, Kota where Landfill site would also be developed with leachate collection but no firm Participated.Re tender documents are under preparation and tender will be issued before end of February.</p> <p>ii. Ground water monitoring will be done by concessionaire.</p> <p>iii. Construction of MRF shade work is complete. Door to Door collection is happening. Tender invited to Solid Waste Management facility and is under approval. For sanitary landfill sites land identified. Proposal for allotment send to concerning Tehsildar K.patan. After the allotment to land to municipality, a tender will be invited for the construction of sanitary landfill site.</p> <p>RIICO:</p> <p>i. For collection of industrial solid waste from stone industry, RIICO has earmarked dumping sites (12500 sqm.) In Indraprastha industrial area Kota.</p> <p>ii. At present SPV- Pashan Welfare Society (created by stone based industries of Kota) is utilizing</p>	
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		<p>waste produced by Kota stone industries for making of Tiles, Bricks, and Interlocking Tiles etc.</p> <p>iii. Pashan Welfare Society is working from 16 June 2018 and till date approx. 6000 MT stone slurry and about 8000 MT waste (Kota Stone Pieces) has been utilized for making Tiles, Bricks, Interlocking Tiles etc.</p>	
Industrial untreated/partially treated waste is reaching river in Kota stretch	Drains passing through industrial area must be identified and marker pollutants (based on industries) should be regularly monitored. Steps should be taken to prevent any violations and punitive action initiated on continued violations.	<p>RSPCB:</p> <ul style="list-style-type: none"> ➤ RO Kota has informed that samples have been collected in the month of April and May, 2019 from different places. (3 surface runoff, 26 ground water samples around river Chambal). ➤ Sample of effluent from drains passing through industrial area and samples of the treated effluent being recycled/ reused and being discharged by industries have been collected jointly with RIICO Limited on 02/08/2019. And found compliant of effluent standards. ➤ Samples of the treated effluent being recycled/ reused and being discharged by industries (M/s ShriramRayons, Kota & M/s DCM Shriram Limited, Kota) were collected on 02/08/2019 and found compliant of effluent standards. 	four times every year monitoring by RSPCB at regular interval

		<ul style="list-style-type: none"> ➤ Samples from these points were re-collected on 05.11.2019. ➤ Ground water samples of 20 nos. of non-PHED tube wells/ hand pumps located on both the bank of River Chambal (Kota District) & 6 nos. of non-PHED tube wells/ hand pumps located on the bank of River Chambal (Bundi District) were collected on 08/04/2019 & 09/04/2019 (Kota) and on 17/05/2019 (Bundi) to identify infected tube wells/hand pumps (if any). ➤ Analysis report revealed presence of coliform in all the samples of non-PHED tube wells/ hand pumps located on both the bank of River Chambal. ➤ As per decisions taken in SESTF meeting re-sampling of all the tube-wells were again carried on 13.11.2019 & 14.11.2019, Analysis report is awaited. ➤ Infected tube well, if any, to be recovered by disinfection otherwise to be abandoned ➤ Analysis report revealed presence of coliform in all the samples of non-PHED tube wells/ hand pumps located on both the bank of River Chambal. ➤ During SESTF meeting dated 01/07/2019, Chairman (Additional District Magistrate -Administration, Kota) directed Jr Hydrogeologist, 	
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		<p>Ground Water Department to take necessary action for recovery of these ground water sources by the way disinfection otherwise abandoned these ground water sources.</p> <ul style="list-style-type: none"> ➤ Meeting was held by RIICO along with the representatives of industries on 12/03/2019 and after deliberation it was felt that CETP is not required. ➤ Meetings of Special Task Force of Police Department: STF, Kota (Kota) – Last meeting was held on dated 08/04/2019 and 01/07/2019 ➤ STF, Kota (Kota) – Last meeting was held on dated 08/04/2019, 01/07/2019, 18.10.2019. ➤ STF, Kota (Bundi) – Last meeting was held on dated 16/05/2019. ➤ STF, Jaipur (South) – Last meeting was held on dated 02/04/2019, 02.09.2019. ➤ STF, Pali (Sirohi) – Last meeting was held on dated 09/04/2019. ➤ STF, Bharatpur (SawaiMadhopur) – Last meeting was held on dated 09/04/2019 	
	<p>Recycling of treated effluent by industries itself by treating trade effluent up to reuse level. Check compliance.</p>	<p>i. RIICO is agreeing to provide all possible assistants to RSPCB for motivating industries for reuse of treated trade effluent. RSPCB has been informed</p>	<p>Three months</p>

		<p>accordingly by RIICO vide letter dated 07.03.2019.</p> <p>ii. For environmental management and pollution control in Industrial Areas, RIICO incorporated various clauses in RIICO lease deed.</p> <p>iii. To bind the Lessee with term and conditions imposed by RSPCB in CTE/CTO, RIICO incorporated following clause in lease deed.</p> <p>iv. As per Lease Deed, clause (4a)..... "The Lessee shall obtained all requisite clearances/consent/ approval/authorization from the competent authorities such as MoEF&CC, SEIAA, CPCB, RSPCB, CGWA etc. for the project/industry. The lessee shall also observe and comply with the terms and conditions so imposed by aforesaid authorities and shall also strictly adhere the guidelines/directions/orders issued from time to time in this regard.</p> <p>v. Sample of treated effluent being recycled/reused & being discharged by M/S ShriramRayons Kota & M/S DCM Shriram Limited Kota have been collected on 1.4.19 by RSPCB.</p>	
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	<p>Identification of clusters of small-scale industries in the Kota city. CETP should be establish for these clusters</p>	<ul style="list-style-type: none"> i. During the meeting dated 08.03.2019 under chairmanship of CS, after discussions it was informed that no CETP has been proposed for Kota industrial area as there is no requirement of the same at present. ii. For cluster of small scale industries located within RIICO Industrial Areas, RIICO would provide sufficient land (if available) to SPV for setting up of CETP as per land allotment policy of RIICO, if industries are willing for the same. ii. To assess the need of CETP in Kota Unit Head RIICO Kota has convened a meeting with industrial associations on dated 12.03.2019. v. Meeting was attended by the representative of SSI Associations Kota, LaghuUdyog Council of Kota Kota Stone Small Scale Industrial Associations and DCM Kota. v. Representative of different associations has concluded that there is no need of CETP in Kota since there is no cluster in RIICO industrial area Kota generating effluent. 	<p>Six months for DPR preparation and tendering process</p>
<p>Out of 33 drains monitored one time in Kota, some have high BOD range. Similar in Keshoraipatan area</p>	<p>Identify reason for high BOD (open defecation, leaching from solid waste dump site, and contributions from some small scale industrial/commercial clusters). Take scientific measures</p>	<p>For Keshoraipatan Work of DPR for Integrated Wastewater and Septage Management Plan has been given to NIUA by LSG Department. NIUA submitted the feasibility report for the work and total cost of the project will be Rs 10 crores made by</p>	<p>Six months</p>

	to control that. Action based on analysis.	MNIT. Due to Non availability of land till April 2019 the DPR work could not started. Land for Waste treatment plant and for FSTP has been allotted at Keshoraipatan by Collector Bundi in June end. Direction has been issued to ULB for preparing the DPR by tendering process. DPR has been prepared and it is under submission. 13 Crore Fund will be required for construction of integrated wastewater and septage management plant.	
Low level of BOD in sewage reaching existing STP. Microbial growth would be adversely affected due to low BOD.	Explore possibility of closed conduit sewerage system for STP or identify sources of dilution and propose action plan for the same.	<p>A. Close conduits</p> <p>i. It is stated that the work of package RBS-02 regarding construction of 30 MLD & related sewer lines is rescinded due to slow progress of work by the UIT Kota after prior approval of UDD on 3.8.2016.</p> <p>ii. For completion of remaining work under this package revised proposal has been submitted to UDD.</p> <p>ii. Till the rescind date closed conduit of 1000/1200 mm diameter RCC pipes NP4 is already laid in a length of about 1200 mtr upstream of 30 MLD STP, which carries flow of SajidehraNallah to receiving chamber to 30 MLD. The low level of BOD reaching 30 MLD is due to collection of carries flow of SajidehraNallah as</p>	Six months to identify sources of leakage and propose action on the same.

		<p>sewerage network.</p> <p>v. After receiving revised A&F sanction of remaining work balance sewer lines will be laid & property connection will be done to get raw sewage.</p> <p>Water pipeline leakage.</p> <p>v. As per MNIT report, low level of BOD in sewage is also due to leakages in water pipeline which would be controlled by PHED.</p> <p>Seepage from canal:</p> <p>vi. The FSL of CRMC is at lower level as compared to invert level of open drains. Hence possibility of seepage from canal is not practical.</p>	
In Kota additional 55MLD +6 MLD STPs are under process. This would lead to 65% population coverage	<p>Ensure diluted sewage is not reaching planned STPs.</p> <p>Explore possibility of closed conduit sewerage system for STP or else possibility of decentralized STPs to avoid dilution by other streams than domestic sewage</p>	<p>i. Tender of additional 40 MLD & 15 MLD STP has been finalized by RUIDP and LoI has been awarded. <i>Work likely to be completed in June 2022 and total project cost is 584 crore.</i> Sewer network Design is under process.</p> <p>ii. For 6 MLD STP it is already proposed to lay 600/800 mm dia RCC pipes.</p> <p>ii. A&F sanction of remaining work, balance sewer lines will be laid & property connection will be done to get raw sewage.</p>	
35% of Kota population is still not covered under sewerage system.	Faecal sludge characterization lab may be established in any existing institute/research lab.	i. For remaining 35% population of Kota the co-treatment of faecal sludge is proposed in existing STP by RUIDP.	

<p>Also, no sewerage system at Keshoraipatan.</p>	<p>Scientific management of faecal sludge should be carried out for on-site treatment facilities. For remaining 35% population in Kota the co treatment of faecal sludge is proposed in existing STPs. Similarly, in Keshoraipatan, concept note for FSTP is made but funds not allocated</p>	<p>ii. Tender of additional 40 MLD & 15 MLD STP has been finalized by RUIDP and LoI has been awarded. <i>Work likely to be completed in June 2022 and total project cost is 584 crore.</i> Sewer network Design is under process.</p> <p>iii. For Keshoraipatan Work of DPR for Integrated Wastewater and Septage Management Plan has been given to NIUA by LSG Department. NIUA submitted the feasibility report for the work and total cost of the project will be Rs 10 crores made by MNIT. Due to Non availability of land till April 2019 the DPR work could not started. Land for Waste treatment plant and for FSTP has been allotted at Keshoraipatan by Collector Bundi in June end. Direction has been issued to ULB for preparing the DPR by tendering process. DPR has been prepared and it is under submission. 13 Crore Fund will be required for construction of integrated wastewater and septage management plant.</p>	
<p>Poor ghat/temple management leading to pollution of river at</p>	<p>Public toilets must be prepared. Proper solid waste management system should be developed.</p>	<p>Three community toilet constructed K.patan Chambal river bank & all are in functional condition</p>	<p>Six Months</p>

Keshoraipatan	(Also, at Rangpur, other side of Chambal river)		
It was discussed that periodic water quality assessment of all tube wells/hand pumps (TW/HP) used for drinking water purpose is made. Also, an immediate remedial action of sealing of infected TW/HP is taken. Subsequently if it is determined that infected TW/HP could be recovered by disinfection, it is recovered, and otherwise it is abandoned. However, no database of such action is easily available	Similar monitoring and action must also be taken on non-drinking water TW/HP of these stretches. Standard for non-drinking TW/HP must be framed. Database of such reporting and action taken must be available	<ul style="list-style-type: none"> i. None of the sources have been found to be infected, in PHED's database of water quality assessment of TW/HP used for drinking purpose, of the area suggested by MNIT (Akelgarh, Rangpur, Keshoraipatan&Nevta Dam) ii. Concerned District collectors are taking action for the assessment of non-drinking water TW/HPs. 	Six months
Over exploited groundwater regions in Kota, Keshoraipatan and Nevta Dam stretches	Many RWH structures constructed. Regular monitoring and maintenance must be carried out before monsoon	RWH structures which had been constructed by WRD Department in Kota – Keshavraipatan stretches have been handed over to Gram Panchayat. Maintenance of these structures is to be done by Panchayati Raj Department. No RWHS are constructed in the catchment of Nevta Dam by WRD.	Maintenance for next year must start from March 2019.
Requirement of e-flow must be maintained	E-flow of 5000 cusec released for 35 minutes from Kota Barrage	Compliance is being made. E-flow of 5000 cusecs for 35 minutes in river Chambal is	

	<p>every Monday during non-e-flow period only, i.e. all Mondays during January to onset of Monsoon.</p>	<p>being released from Kota Barrage. on each Monday.</p> <table border="1"> <thead> <tr> <th data-bbox="1041 277 1192 391">Date</th> <th data-bbox="1192 277 1404 391">Water released in cusec</th> <th data-bbox="1404 277 1633 391">Remarks</th> </tr> </thead> <tbody> <tr><td>7.1.19</td><td>5071</td><td></td></tr> <tr><td>14.1.19,</td><td>5065</td><td></td></tr> <tr><td>21.1.19</td><td>5065</td><td></td></tr> <tr><td>28.1.19</td><td>5065</td><td></td></tr> <tr><td>4.2.19</td><td>5065</td><td></td></tr> <tr><td>11.2.19</td><td>5065</td><td></td></tr> <tr><td>18.2.19</td><td>5060</td><td></td></tr> <tr><td>25.2.19,</td><td>5065</td><td></td></tr> <tr><td>4.3.19</td><td>5065</td><td></td></tr> <tr><td>11.3.19</td><td>5065</td><td></td></tr> <tr><td>18.3.19</td><td>5065</td><td></td></tr> <tr><td>25.3.19</td><td>5127</td><td></td></tr> <tr><td>1.4.19</td><td>5028</td><td></td></tr> <tr><td>8.4.19</td><td>4958</td><td></td></tr> <tr><td>15.4.19</td><td>4894</td><td></td></tr> <tr><td>22.4.19</td><td>4964</td><td></td></tr> <tr><td>29.4.19</td><td>Nil</td><td>Election duty of staff</td></tr> <tr><td>6.5.19</td><td>4894</td><td></td></tr> <tr><td>13.5.19</td><td>4944</td><td></td></tr> <tr><td>20.5.19</td><td>4894</td><td></td></tr> <tr><td>27.5.19</td><td>4894</td><td></td></tr> <tr><td>3.6.19</td><td>4900</td><td></td></tr> <tr><td>10.06.19</td><td>4970</td><td></td></tr> <tr><td>17.06.19</td><td>4838</td><td></td></tr> <tr><td>24.06.19</td><td>4894</td><td></td></tr> <tr><td>1.07.19</td><td>4982</td><td>After</td></tr> </tbody> </table>	Date	Water released in cusec	Remarks	7.1.19	5071		14.1.19,	5065		21.1.19	5065		28.1.19	5065		4.2.19	5065		11.2.19	5065		18.2.19	5060		25.2.19,	5065		4.3.19	5065		11.3.19	5065		18.3.19	5065		25.3.19	5127		1.4.19	5028		8.4.19	4958		15.4.19	4894		22.4.19	4964		29.4.19	Nil	Election duty of staff	6.5.19	4894		13.5.19	4944		20.5.19	4894		27.5.19	4894		3.6.19	4900		10.06.19	4970		17.06.19	4838		24.06.19	4894		1.07.19	4982	After	
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				03.07.2019 due to setting up of monsoon, 5000 Cusec water is being released in Chambal daily from Kota Barrage	
		28.08.19	305365		
		09.09.19	225000		

122 Non-attainment cities

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Monitoring being done by RSPCB officers as below:

Jaipur: Satish.K. Gupta (Sr. DGM), Ajay Gupta (Sr. DGM), Mahendra Singh (Sr. RM), R.K.SinghRuhela (Sr. RM).

Udaipur: Sanjay Nenavati (Sr. RM)

Kota: Sunil.K.Garg (Sr. RM)

Jodhpur: Vineet Gupta (Sr. RM),KuldeepDhadich (RM)

Alwar: Aditya.K.Sharma (Sr. RM)

Sl. No	Item	Source group	Current Status	Desirable level as per statutes/ approved action plan	Gap between Current status and desired levels	Timeframe for addressing the Gap																
1	Widening of roads and construction of pucca footpath along main roads (RIICO) Industrial areas)	Suspension of Road Dust and Other Fugitive Emission Control	Details of widening of roads & construction of footpath by RIICO (to minimize air pollution due to suspension of road dust) in I/A located in urban limits of Jaipur, Alwar, Jodhpur, Udaipur and Kota cities are as under :-	For current FY there is a provision of Rs. 19.5 Cr. for 37 km of road work (footpath, widening, patch work, re-carpeting etc.) Out of that work order of amounting Rs. 17.90 Cr. has been issued and work is under progress.	Proposed work are under progress and expected to be complete up to 31.03.2020(revised timeline)	December 2019 Revised timeline 31.03.2020																
			<table border="1"> <thead> <tr> <th>City</th> <th>Road widened & Pucca footpath in last 3 years</th> <th>Proposed Road widening & Pucca footpath in 2019-20</th> <th>Budget Provision for FY 2019-20 (in lacs)</th> </tr> </thead> <tbody> <tr> <td>Jaipur</td> <td>27.9 KM</td> <td>19.0 KM</td> <td>Rs. 1429.50 lacs</td> </tr> <tr> <td>Alwar</td> <td>5.1 KM</td> <td>0.93 KM</td> <td>Rs. 29.00 lacs</td> </tr> <tr> <td>Jodhpur</td> <td>9.3 KM</td> <td>10.3 KM</td> <td>Rs. 377.00 lacs</td> </tr> </tbody> </table>				City	Road widened & Pucca footpath in last 3 years	Proposed Road widening & Pucca footpath in 2019-20	Budget Provision for FY 2019-20 (in lacs)	Jaipur	27.9 KM	19.0 KM	Rs. 1429.50 lacs	Alwar	5.1 KM	0.93 KM	Rs. 29.00 lacs	Jodhpur	9.3 KM	10.3 KM	Rs. 377.00 lacs
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Udaipur	5.25 KM	--	-----															
Kota	5.50 KM	6.6 KM	Rs 117.00 lacs															
	Total	36.83 KM	Rs. 1952.50 lacs															
2	Regular cleaning of road (RIICO) Industrial Areas)	Suspension of Road Dust and Other Fugitive Emission Control	<p>Cleaning of roads is a regular ongoing process in RIICO industrial areas. During the period from 14th Feb to 5 Mar 2019 RIICO has launched a cleanliness drive in all industrial area of RIICO.</p> <p>Outcome of Cleanliness Drive in industrial area located in Jaipur, Jodhpur, Alwar, Udaipur and Kota districts are as under:</p> <p><u>Jaipur District</u> <i>Cleanliness has been carried in 38 industrial areas and approx 240km road length cleaned and 6600 tonnes of waste/garbage has been collected and lifted and disposed.</i></p> <p><u>Jodhpur District</u></p>	<p>Cleaning of road in RIICO I/As is a regular ongoing work.</p> <p>For current FY there is a provision of Rs. 2.30 Cr. for cleaning of ROW (roads) and door to door collection</p>	<p>cleaning of ROW (Roads) and door to door collection of garbage in RIICO I/As is a regular ongoing work. Work proposed for current FY will be continue up to end of FY</p>	Regular ongoing work												

		<p><i>Cleanliness has been carried in 16 industrial areas and approx and approx 74.5 km road length cleaned and 7600 tonnes of waste/garbage has been collected and lifted and disposed.</i></p> <p><u>Alwar District</u></p> <p><i>Cleanliness has been carried in 21 industrial areas and approx 120km road length cleaned and 7000 tonnes of waste/garbage has been collected and lifted and disposed.</i></p> <p><u>Udaipur District</u></p> <p><i>Cleanliness has been carried in 13 industrial areas and approx 57 km road length cleaned and 1380 tonnes of waste/garbage has been collected and lifted and disposed.</i></p> <p><u>Kota District</u></p> <p><i>Cleanliness has been carried in 14 industrial areas and approx 27 km road length cleaned and 1250 tonnes of waste/garbage has been collected and lifted and disposed.</i></p> <p>Budget Provision for cleaning of ROW FY 2019-20: -</p> <table border="1"> <thead> <tr> <th>City</th> <th>Budget Provision in lacs for I/A</th> </tr> </thead> <tbody> <tr> <td>Jaipur</td> <td>Rs. 123.73 lacs.</td> </tr> <tr> <td>Alwar</td> <td>Rs. 40.00 lacs</td> </tr> <tr> <td>Jodhpur</td> <td>Rs. 30.00 lacs</td> </tr> <tr> <td>Udaipur</td> <td>Rs. 26.80 lacs</td> </tr> <tr> <td>Kota</td> <td>Rs. 9.8 lacs</td> </tr> <tr> <td>Total</td> <td>Rs. 230.33 lacs</td> </tr> </tbody> </table> <p>Progress till date: Jaipur, Alwar, Udaipur, Jodhpur and Kota</p> <ul style="list-style-type: none"> • Work order of amounting Rs. 155.0 lacs has been issued for cleaning of Road (ROW)/ door to door collection of garbage 	City	Budget Provision in lacs for I/A	Jaipur	Rs. 123.73 lacs.	Alwar	Rs. 40.00 lacs	Jodhpur	Rs. 30.00 lacs	Udaipur	Rs. 26.80 lacs	Kota	Rs. 9.8 lacs	Total	Rs. 230.33 lacs	<p>of garbage. Out of that work order amounting of Rs. 1.55 Cr. has been issued work is under progress.</p>	
City	Budget Provision in lacs for I/A																	
Jaipur	Rs. 123.73 lacs.																	
Alwar	Rs. 40.00 lacs																	
Jodhpur	Rs. 30.00 lacs																	
Udaipur	Rs. 26.80 lacs																	
Kota	Rs. 9.8 lacs																	
Total	Rs. 230.33 lacs																	

			<p>and work is under progress.</p> <ul style="list-style-type: none"> Till 28.2.2020 expenditure is about 54.0 lacs and physical achievements are as following: 260 km of road length has been cleaned and it's a regular process/work. 																								
3	Tree Plantation along the roads (RIICO Industrial areas)	Suspension of Road Dust and Other Fugitive Emission Control	<p>Tree plantation in RIICO industrial areas during the monsoon season is a regular practice. Plantation is done with cooperation of industries and industrial associations.</p> <p>During the monsoon season RIICO has proposed to plant 15000 trees in RIICO I/As located in urban limits of Jaipur, Alwar Jodhpur Kota and Udaipur cities with cooperation of industries and industrial associations. City wise details are as under :</p> <table border="1"> <thead> <tr> <th>City</th> <th>Proposed plantation with cooperation of industries and industrial associations in I/A located in urban limits of cities.</th> <th>Budget Provision for FY 2019-20</th> </tr> </thead> <tbody> <tr> <td>Jaipur</td> <td>7200 Nos. Plants</td> <td>Rs. 64.85 lacs</td> </tr> <tr> <td>Alwar</td> <td>5000 Nos. Plants</td> <td>Rs. 5.00 lacs</td> </tr> <tr> <td>Jodhpur</td> <td>1300 Nos. Plants</td> <td>Rs. 12.00 lacs</td> </tr> <tr> <td>Udaipur</td> <td>1000 Nos. Plants</td> <td>Rs. 22.00 lacs</td> </tr> <tr> <td>Kota</td> <td>500 Nos. Plants</td> <td>Rs. 20.00 lacs</td> </tr> <tr> <td>Total</td> <td>15000 Nos. Plants</td> <td>Rs. 123.85 lacs</td> </tr> </tbody> </table> <p>Progress till date: Jaipur, Alwar, Udaipur, Jodhpur and Kota</p> <p>Work order of amounting Rs. 253.00 lacs has been issued for plantation of trees/ development</p>	City	Proposed plantation with cooperation of industries and industrial associations in I/A located in urban limits of cities.	Budget Provision for FY 2019-20	Jaipur	7200 Nos. Plants	Rs. 64.85 lacs	Alwar	5000 Nos. Plants	Rs. 5.00 lacs	Jodhpur	1300 Nos. Plants	Rs. 12.00 lacs	Udaipur	1000 Nos. Plants	Rs. 22.00 lacs	Kota	500 Nos. Plants	Rs. 20.00 lacs	Total	15000 Nos. Plants	Rs. 123.85 lacs	For the current FY (2019-20) there is a provision of Rs. 284.85 lacs for 15000 plants and development of park/ woodland in RIICO I/As of five cities. Against the target work order of amounting Rs. 2.53 Cr lacs has been issued for plantation of 18130 plants with development of gardens (5 year maintenance).	Desired level/work has been achieved and plants will be maintained for next 5 years.	September 2019
City	Proposed plantation with cooperation of industries and industrial associations in I/A located in urban limits of cities.	Budget Provision for FY 2019-20																									
Jaipur	7200 Nos. Plants	Rs. 64.85 lacs																									
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Kota	500 Nos. Plants	Rs. 20.00 lacs																									
Total	15000 Nos. Plants	Rs. 123.85 lacs																									

			of parks in RIICO I/As located in urban limits of above 5 cities. Till dates 18000 plants has been planted with 5 year maintenance with a expenditure of about 40 lacs.			
4	Restriction on open burning of municipal solid waste biomass and plastic (RIICO Industrial Areas)	Control of Emissions from Biomass/ Crop Residue / Garbage/ municipal Solid Waste burning	<p>Vide letter dated 08.02.2017 duly approved by Chairman RIICO, all Unit offices have been directed that:</p> <p>"No Leaves, Municipal Solid Waste, Plastic Waste, Agriculture Residue and oil products shall be allowed to be burned in open and otherwise in RIICO industrial areas." (copy enclosed)</p> <p>For monitoring and control of garbage burning in RIICO areas located in urban limits of Jaipur, Jodhpur Alwar, Kota and Udaipur city 9 vigilance teams were constituted comprising of 18 officers. Vigilance teams are regularly visiting all industrial areas including those located in the urban limits of above cities to monitor and control the open burning of garbage. Whenever and wherever incidents of open burning were reported, action was taken immediately by dousing the burning. The defaulters were counseled regarding the adverse effect of burning and cautioned not to repeat the incident.</p> <p>Co-operation from Industrial associations and industries is also being sought for control of open burning in industrial waste.</p>	Desire level/work has been achieved by issuing necessary office order and by creation of monitoring/vigilance teams. Restriction on open burning of municipal solid waste biomass and plastic in RIICO Industrial Areas is a regular ongoing work. Vigilance teams are regularly visit the I/As.	Desire level/work has been achieved by issuing necessary office order and by creation of monitoring/vigilance teams.	January 2019
5	Immediate lifting of solid wastegenerated from desilting and	Control of Emissions from Biomass/ Crop Residue /	<p>Cleaning of drains in RIICO industrial is a regular ongoing work and silt/solid waste of drains are regularly lifted and dumped in dumping sites/ low laying area available nearby/designated areas.</p> <p>Details of drain cleaning and lifting of solid waste in I/A located in urban limits of Jaipur, Alwar, Jodhpur, Kota and Udaipur cities in last 6 months of FY 2018-19</p>	For current FY (2019-20) there is a budget provision Rs. 663.5 lacs for drain cleaning, re pairing and	Work order of amounting Rs. 863.73 lacs has been issued and work is under progress.	Targeted budget will be utilized up to end of current

	cleaning of drains for its disposal (RIICO Industrial Areas).	Garbage/ municipal Solid Waste burning	are as under: -	lifting of solid waste generated from drains. Against the targeted budget work order of amounting Rs. 8.65 Cr has been issued and work is under progress.		FY		
			City				Drain length cleaned	Solid waste lifted in MT
			Jaipur				215 KM	9000 MT
			Alwar				12.5 KM	2430 MT
			Jodhpur				59 KM	4600 MT
			Udaipur				15 KM	3000 MT
			Kota				15 KM	1500 MT
			Budget Provision for cleaning and repairing of drains in FY 2019-20:-					
			City				Budget Provision in lacs for I/A	
			Jaipur				Rs. 104.30 lacs	
Alwar	Rs. 40.00 lacs							
Jodhpur	Rs. 477 lacs							
Udaipur	Rs. 19.00 lacs							
Kota	Rs. 23.20 lacs							
Total	Rs. 663.50 lacs							
Progress till date: Jaipur, Alwar, Udaipur, jodhpur and Kota Work order of amounting Rs.865.0 lacs has been issued for drains cleaning / repairing /channelization in RIICO I/As located in urban limits of above 5 cities and work is under progress. Expenditure till 28.2.2020 is 398.0 lacs and about 322 km drains has been cleaned/ repaired. Sludge of drains has also been lifted immediately.								
6	Transportation of solid waste	Control of Emission	To combat air pollution in RIICO areas due to construction activities and carrying of construction material in open trucks, guideline for civil construction	Desired level of compliance has been achieved	Desired level of compliance has been achieved	January 2019		

	ste, construction material and debris incoved system. (RIICO Industrial Areas).	s from Biomass/ Crop Residue / Garbage/ municipa l Solid Waste burning	contractor working with RIICO has been issued. (Copy enclosed). The guideline has been circulated amongst all the contractors working with RIICO in Jaipur, Jodhpur Alwar, Kota and Udaipur districts for compliance. Technical staff of unit offices is also regularly monitoring the compliance of these guidelines by civil contractor.	byissuing guidelines to combat air pollution during construction activity. Guidelines have been circulated widely among the civil contractor working with RIICO. and also monitored by Technical Staff	by issuing guidelines to combat air pollution during construction activity	
7	Ban on setting up of air polluting industries in industrial areas located in urban limits of these 5 cities in (RIICO Industrial areas).	Control of Industrial Emission s	RSPCB has been requested by RIICO to provide the list of air polluting industries supposed to be banned for setting up in RIICO Industrial Areas located within Urban limits of Jaipur, Jodhpur, Kota, Udaipur and Alwar (letter dated 27.11.2018 and 04.01.2019). Industries have to obtain Consent to Establish (CTE) and Consent to Operate (CTO) from RSPCB before commencement of construction in production under the Air Act and Water Act. Emission standards has also prescribed in CTE/CTO and regularly monitored by RSPCB. RSPCB is the regulatory body to control industrial emissions.	Related to RSPCB	Related to RSPCB	Related to RSPCB
8	Ensure	Control	To combat air pollution in RIICO areas due to	Desired level of	Desired level of	January

	carriage of construction material in closed/covered vessels	of Air Pollution From construction and Demolition activities	<p>construction activities and carrying of construction material in open trucks, guideline for civil construction contractor working with RIICO has been issued by Technical Cell HO on 24.11.2017.</p> <p>The guideline has been circulated amongst all the contractors working with RIICO in Jaipur, Jodhpur Alwar, Kota and Udaipur districts for compliance. Technical staff of unit offices is also regularly monitoring the compliance of these guidelines by civil contractor.</p> <p>Tender invited by Jaipur Municipal Corporation for 300 TPD capacity of C&D waste plant and LoI has been issued. Construction will likely to be complete till Dec 2020.</p> <p>In Udaipur Civil work for 50 TPD of C&D waste processing plant has started at Balicha. 80% work completed and plant likely to start till <i>June</i> 2020.</p>	compliance has been achieved by issuing guidelines to combat air pollution during construction activity. Guidelines have been circulated widely among the civil contractor working with RIICO. and also monitored by Technical Staff.	compliance has been achieved by issuing guidelines to combat air pollution during construction activity	2019
9	Covering of construction sites and restriction on storage of construction material along the road	Control of Air Pollution From construction and Demolition activities	<p>To combat air pollution in RIICO areas due to construction activities, guideline for civil construction contractor working with RIICO has been issued. In the guidelines,</p> <p>The guideline has been circulated amongst all the contractors working with RIICO in Jaipur, Jodhpur Alwar, Kota and Udaipur districts for compliance. Technical staff of unit offices is also regularly monitoring the compliance of these guidelines by civil contractor.</p>	Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity. Guidelines have been circulated widely among	Desired level of compliance has been achieved by issuing guidelines to combat air pollution during construction activity.	January 2019

	(RIICO Industrial areas)			the civil contractor working with RIICO. And also monitored by Technical Staff.		
10	Restriction on storage of construction materials along the road (RIICO Industrial Areas)	Control of Air Pollution From construction and Demolition activities .	<p>Road side dumping of waste material/ raw material of industries: - RIICO Unit Offices falling in <i>Jaipur, Jodhpur Alwar, Kota and Udaipur</i> districts are regularly raising the issue of roadside dumping with the various Industrial Associations for making aware and directing all the member units not to dump/ store material/ waste along roadside.</p> <p>Further during the Cleanliness Drive being carried in most of industrial areas of Rajasthan, the entrepreneurs are being sensitized for not dumping the material/ waste along roadside. Cases where such material is being found lying along the roadside, the units are being asked to remove/ lift the same by themselves.</p> <p>During cleanliness drive, (from 14th Feb 05th March 2019) approx. 500 km road length in 102 I/As has been cleaned with lifting of approx. 23000 MT of solid waste from the Right of Way of roads for I/A located in Jaipur, Jodhpur, Alwar, Kota and Udaipur districts.</p>	Desired level of compliance has been achieved by inserting a provision in the RIICO disposal of land rules 1979 for taking action against the defaulter allottees who has dumping solid waste generated by industrial units in road area. (Office Order dated 06.9.2019)	Desired level of compliance has been achieved.	Same as above
11	Involvement of Industrial associations	Other Steps to control air	During the Cleanliness Drive being carried out by RIICO in all industrial areas, the entrepreneurs/ industrial associations/ Trust/SPVs are being sensitized about adverse health effects of air pollution and also	Sensitization of industries / industrial association by	Sensitization of industries / industrial association by	March 2019

	ns in awareness program (RIICO Industrial Areas)	Pollution	<p>requested for not dumping the waste material/raw material along roadside.</p> <p>Cases where such material is being found lying along the roadside, the units are being asked to remove/ lift the same by themselves.</p> <p>Plantation work in RIICO areas is also carried out with cooperation of industrial associations.</p> <p>Industrial associations in various industrial areas of Rajasthan are also sensitized about the adverse health effect of open burning of garbage and they are being motivated to switch over to solar energy based heating instead of wood/coal for boilers.</p> <p>A one day (dated 18 January 2019) conference on Solid Waste Management in Industrial areas was also organized by RIICO with cooperation of PHD Chamber of Commerce & Industries. Conference was attended by Industrial Associations and industries.</p>	environmental awareness programs is a regular ongoing activity.	environmental awareness programs is a regular ongoing activity							
12	Development/ maintenance of green areas, gardens and parks (RIICO industrial areas)	Other Steps to control air Pollution	<p>RIICO is regularly maintained green area/parks/ woodlands developed till date within RIICO I/As. In every monsoon season RIICO is planting trees along the road side/ woodlands/ parks with cooperation of industries and industrial associations.</p> <p>For the monsoon season RIICO proposed to developed following parks/gardens/ green areas in RIICO I/As located in the urban limits of cities.</p> <table border="1" data-bbox="573 1144 1304 1403"> <thead> <tr> <th>City</th> <th>Green area/parks /garden proposed to be developed in FY 2019-20</th> <th>Budget Provision</th> </tr> </thead> <tbody> <tr> <td>Jaipur</td> <td>3 Nos. parks (29000 sqmt) + 1 KM road median</td> <td>Rs. 74.00 lacs</td> </tr> </tbody> </table>	City	Green area/parks /garden proposed to be developed in FY 2019-20	Budget Provision	Jaipur	3 Nos. parks (29000 sqmt) + 1 KM road median	Rs. 74.00 lacs	For the current FY (2019-20) there is a provision of Rs. 284.85 lacs for 15000 plants and development of park/ woodland in RIICO I/As of five cities. Against the target work order of amounting Rs. 252.05.00 lacs	Desired level/work has been achieved and plants will be maintained for next 5 years	September 2019
City	Green area/parks /garden proposed to be developed in FY 2019-20	Budget Provision										
Jaipur	3 Nos. parks (29000 sqmt) + 1 KM road median	Rs. 74.00 lacs										

			Alwar	1Nos. park (500 sqmt)+2.0 km median	Rs. 15.00 lacs	have been issued for plantation of 18130 plants with development of gardens (5-year maintenance).			
			Jodhpur	4 Nos. of parks (22200 sqmt)	Rs. 65.00 lacs				
			Udaipur	2.0 km median (maintenance)	Rs. 2.00 lacs				
			Kota	1 Nos. park (1365 sqmt)	Rs. 5.00 lacs				
				Total	Rs. 161.00 lacs				
		<p>Progress till date: Jaipur, Alwar, Udaipur, Jodhpur and Kota Work order of amounting Rs. 252.05 lacs have been for plantation of trees/ development of parks in RIICO I/As located in urban limits of above 5 cities.</p>							

13	Restriction on plying & phasing out of 15 years old commercial diesel driven vehicles		Currently in Alwar District 10 years old diesel driven & 15 year old Petrol driven vehicles are being phased out. In other four cities namely Jaipur, Jodhpur, Kota, Udaipur, re-registration of 15 years old commercial diesel driven vehicles have been made compulsory. 15 years old commercial diesel driven vehicles in these four cities will be phased out in future.	Restriction on plying & phasing out of 15 years old commercial diesel driven vehicles	Long Term	March 2020
14	Introduction of cleaner fuel for CNG/LPG vehicles		State Govt has reduced Motor Vehicle Tax by 50% for LPG/CNG/Solar energy driven Vehicles. Electric Vehicles have been completely exempted from taxes. Introduction of cleaner fuel depends upon installation of refuelling stations by petroleum companies. This facility has not been made available	Introduction of cleaner fuel for CNG/LPG vehicles	Long Term	Dec 2020

			<p>by petroleum company so far.</p> <p>A meeting of Petroleum Department and gas companies was organized on dated 16.08.2019 in the Chairmanship of Transport Commissioner and Secretary.</p> <p>A letter has been written to the Petroleum and Natural Gas Regulatory Board, New Delhi to Streamline CNG/LPG availability in National Capital Region of Rajasthan State and Jaipur, Jodhpur, Udaipur and Kota.</p>			
15.	Regular checking of vehicular emission and issue of PUC certificate and launch enforcement drive against polluting vehicles for ensuring strict compliance.		<p>Rajasthan Motor Vehicle Pollution Checking Centre (Online-2017) Scheme for networking of PUC centres has been formulated and is under implementation. Strict action is being taken against the vehicles if they are non-complaint to PUC certificate norms. Vehicles related services like-Transfer, Renewal, NOC, Fitness, Hypothecation etc. are not provided without PUC certificate. There are 1648 no. of centres in Rajasthan and 71.56 lakhs PUC certificate has been issued to the Vehicles till 13.01.2020.</p>	Regular checking of vehicular emission and issue of PUC certificate and launch enforcement drive against polluting vehicles for ensuring strict compliance.	No Gap	Not Applicable
16.	Ban on the registration of diesel driven		<p>Petroleum companies have not made available cleaner fuel CNG/LPG in 5 cities. Registration of Diesel driven Auto-rickshaw & Tempo will be denied after availability of cleaner fuel.</p>	Ban on the registration of diesel driven Auto-rickshaw		

	Auto-rickshaw & Tempo			& Tempo		
17	Promotion & Operationalisation of E-rickshaw		For promotion of battery operated/Electric vehicles State govt has exempted these classes of vehicles from Motor Vehicle Tax. No of E-rickshaw/ Electric Vehicles Registered within the state 13727, No of E-cart 743 in the year 2018-19.	Promotion & Operationalisation of E-rickshaw	No Gap	Not Required
18	Monitoring vehicle fitness		A new fitness policy FIZA-2018 is implemented to ensure strict enforcement & compliance of Motor vehicles act and its provisions. In 2017-2018 437813, In 2018-19 428004 and In 2019(April to July) 144586 No. of Vehicles have been issued fitness certificate. There has been 204 flying squads deployed throughout state for vehicle checking. In 2018-19, 13454 No. of challan were made for non-compliance of fitness certificate requirement.	Monitoring vehicle fitness	Continuous Process	Not Applicable

19	Retrofitting of particulate filters in diesel vehicles when BS-VI fuels are made available		It is a long term plan. Filters have not been available by manufacturers so far.	Retrofitting of particulate filters in diesel vehicles when BS-VI fuels are made available	Long Term	Dec2020
20	Periodic calibration test of vehicular emission monitoring instrument		REIL has been authorised for networking of PUC testing centres. Periodic calibration testing of different instruments has been calibrated by REIL. No centre is connected with REIL software until it is calibrated timely. All 1648 centres are calibrated.	Periodic calibration test of vehicular emission monitoring instrument	Continuous Process	

21	Transportation of construction material in covered system & launch enforcement drive for ensuring strict compliance.		The department has directed all enforcement staff to take strict action against the vehicles carrying uncovered construction material and garbage in vehicles. In the year 2018-19, action against 2538 vehicles carrying uncovered construction material and garbage have been taken in Rajasthan			
20	Launch public awareness campaign for Air pollution control.		Pollution control fund has been created to make Awareness among the public and Stakeholders. Following steps have been taken regarding pollution awareness campaign. <ol style="list-style-type: none"> 1- Pollution Awareness hoardings / banners. 2- Pollution awareness Campaign Programme in school and colleges. 3- Broadcasting through media. Short Documentary for pollution awareness.			

21	CM helpline for grievance addressal		Regional Officers of RSPCB have been nominated as nodal officers for CM helpline for grievance addressal. A list of nodal offices of the LSG Department of 191 ULBs for CM helpline may be intimated to RSPCB to address public complaints/grievances. CM help line i.e. SAMPARK, the Regional offices of the State Board are mapped. A link to SAMPARK has been provided on the State Board's website.	CM helpline for grievance addressal	No gap	Action Completed
22.	Assessment of pollution by public transport		RSPCB has signed MoU with IIT, Kanpur for Air Quality Assessment, Trend Analysis, Emission Inventory and Source Apportionment study. This study contains action plan also to overcome the pollution load including vehicles. The draft study report has already been received by the State Board which is under review. Final report will be submitted accordingly.	Assessment of pollution by public transport	Final report is yet to be submitted by IIT Kanpur.	

23	Vehicle emission control & installing Noise Pollution devices		<p>State Board has requested ADGP, Traffic Police to depute officials for the monthly noise level monitoring for the locations of non-attainment cities namely Jaipur, Alwar, Kota, Udaipur and Jodhpur for conducting noise level monitoring in conjunction with State Board vide letter dated 15/07/2019. Further Director General of Police, has been provided with technical specification of noise level meter vide letter dated 13/5/2019 and about direction of Hon'ble NGT vide letter dated 06/4/2019.</p> <p>State Board has subsequently issued direction to Department of Transport, Traffic, RSRTC, JCSTL and Secondary Education to take strict action against the poorly maintained vehicle, city buses/ mini buses/ tempo and all other mode of public transportation which are plying without valid PUC and are visibly polluting the environment by causing air pollution vide letter dated 14/08/2019. Details have already been forwarded alongwith action taken report dated 25.09.2019</p>	Vehicle emission control & installing Noise Pollution devices	No Gap	Task Completed
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24	Closure of unauthorized brick kiln units in urban area		The present status of brick kilns established/operational in the municipal/Urban limits of the non attainment cities i.e. Alwar, Jaipur, Jodhpur, Kota & Udaipur is as follows:-		Closure of unauthorized brick kiln units in urban area	NO Gap	Task Completed	
			S. No	City				Status of brick kilns
			1.	Kota				Nil
			2.	Jodhpur				Nil
			3.	Udaipur				Nil
			4.	Alwar				Nil
5.	Jaipur	Total no's of Brick kilns -125 (1) No. of brick kilns to whom show cause notices for intended closure issued (Kanota Road area) – 61 (2) No. of brick kilns against which closure directions have been confirmed – 64						
	Ensure ban on burning of agriculture waste and crop residues & its implementation	Notification for Prohibiting crop burning	Govt of Rajasthan has already issued notification dated 27.08.2015 vide which burning of crop residue is prohibited with immediate effect.		Ensure ban on burning of agriculture waste and crop residues & its implementation	No gap	Not required	
		Action taken after notification	A circular issued by the office of Chief Secretary, Rajasthan on dated 28.03.2017 and circular also issued to district collectors and departmental officers for implementations.			Ongoing Process		
		Present Status	In the state of Rajasthan, the burning of crop residue is almost negligible mainly because of the farming system which is primarily based on animal Husbandry. Moreover, most of the farmers use crop residue as a feed for their cattle due to shortage of					

			fodder.			
		Extensive Activities	<p>The department has also made concrete efforts to create awareness by use of electronic and print media, organising training and awareness programme in the form of Night Chaupal, Kisan Portal, Chetana Yatra, Cluster meetings etc for the farmers.</p> <p>Department proposed to organise two training in a month in each district during 2019-20.</p> <p>Department has conducted regular training prograe for farmers.</p> <ul style="list-style-type: none"> • 1447 one day women training at Gram Panchayat Level. • 55 two days institutional farmer training. • 300 cropping system based farmers training. 		On going Process	
		Distribution of Agriculture Machinery	For Distribution of Agriculture machinery under subsidy program in each district under farm mechanization scheme, department is providing subsidy on improved Agriculture machinery like seed cum fertilizer drill, rotavator, reaper, Disc Plough/ Harrow, Straw reaper etc under ongoing CSS Scheme.	Distribution of Agriculture Machinery	On going Process	Not Required
		Availability of agriculture machinery through Custom	<p>Department is promoting use of Rotavator, self propelled reaper and straw reaper for crop residue management through custom hiring centres in current harvesting /sowing season on rental basis.</p> <p>The Government of Rajasthan has also established</p>	Availability of agriculture machinery through Custom Hiring Centres (CHCs)	Ongoing Process	Not Required

		Hiring Centres (CHCs)	<p>custom Hiring centres where the farmers would be provided the improved agricultural implements on hiring basis.</p> <p>In the state administrative sanctions of 31 CHC's have been issued against submission of proposals by TAFE, Mahindra, EM3 Agri Services Pvt Ltd and district offices against this financials sanctions of 178 CHC's have been issued. Out of which 31 CHC's established in five districts.</p>			
		Creation of Alarm System by use of Satellite Imaginaries	<p>Further in Compliance to the directions of Hon'ble NGT, an Action Plan for one district (Bundi) on prevention and control of crops residue burning was submitted in which task of delineation of crop burning area using satellite imaginaries was entrusted to State Remote Sensing Application Centre (SRSAC). A sum of Rs 5.50 Lakhs has been transferred to SRSAC in March,2018.</p> <p>SRSAC has submitted report of requisite imagery and analysis work accordingly letter issued to district collectorBundi for taking necessary measure to control crop burning.</p> <p>Further SRSAC has been given consent to conduct study in Kota, Alwar, Bharatpur District also.</p>	Creation of Alarm System by use of Satellite Imaginaries	Ongoing Process	Not required

100 industrial clusters

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Compliance being made by co-ordination of all concerned Departments with RSPCB.

Sl. No	Item	Actionable Key Issues	Current Status	Desirable level as per statutes/ directions of Hon'ble NGT	Gap between Current status and desired levels	Timeframe for addressing the Gap
1	Compliance for 100 Industrial Clusters	Action Plan to be prepared for Pali, Jodhpur, Bhiwadi and Jaipur	<ol style="list-style-type: none"> 1. Draft of Action Plan for Jodhpur and Pali has been prepared by MNIT Jaipur and has been sent to CPCB on 30.05.2019 2. Draft of Action Plan for Bhiwadi has been prepared by IIT Kanpur and is under examination at State Govt. level 3. Draft of Action Plan for Jaipur has been prepared by IIT Kanpur and is under examination at State Govt. level 	Action Plan to be prepared for Pali, Jodhpur, Bhiwadi and Jaipur	Approval of Action Plan of Bhiwadi and Jaipur	One month.

Status of STPs and re-use of treated water

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Compliance being made by co-ordination of all concerned Departments with RSPCB.

Status of STPs	Action Taken by RSPCB
<ul style="list-style-type: none">• Total No. of STPs in the State: 625• Under establishment / commissioning / proposed : 62• No. of STPs complying to Standards: 579• No. of STPs s Non-Complying: 46	<ul style="list-style-type: none">• No. of SCN Issued: 16• No. of Closure direction issued: Nil• No. of Prosecution filed: 04• No. of Action under process: 26

Status of CETPs/ETPs including performance

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. Compliance being made by co-ordination of all concerned Departments with RSPCB.

Status of CETPs	Action Taken by RSPCB
<ul style="list-style-type: none"> • Total No. of CETPs in the State – 15 • Under establishment / commissioning / proposed : 09 • No. of CETPs complying to Standards: 03 • No. of CETPs Non-Complying: 12 	<ul style="list-style-type: none"> • No. of SCN Issued: 04 • No. of Closure direction issued: Nil • No. of Prosecution filed: 05 • No. of Action under process: 03

Status of ETPs	Action Taken by RSPCB	
	Industries not complying with effluent Standards	Industries without ETPs
<ul style="list-style-type: none"> • Total No. of Industries that require ETPs: 1378 • Nos. Of Industry having Functional ETPs: 1268 • Units complying with effluent Standards: 1142 • Units not complying with effluent Standards: 125 	<ul style="list-style-type: none"> • No. of SCN Issued - 112 • No. of Closure direction issued -10 • No. of Prosecution filed -02 • No. of Action under process - 01 • Nos. Of operating Industry without ETPs- 110 	<ul style="list-style-type: none"> • No. of SCN Issued - 22 • No. of Closure direction issued -84 • No. of Prosecution filed -Nil • No. of Action under process - 04

Ground water extraction/contamination and re-charge

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute. As the matter is pertaining to contamination of Ground Water due to industrial effluents, domestic sewerage, solid and biomedical waste etc, therefore concern departments are responsible for ensuring compliance to provision under statute.

District	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Pali	<p>Pali Industrial Cluster Located in the nearby area Pali City and its district administrative headquarter is located at Pali City. Pali is famous for its Textile Industries. There are mainly three industrial clusters in the Pali Block namely Mandia Road, Punayata Road and Sumerpur Road Industrial Areas located in close proximity to the Bandi River. Mandia Road is the largest industrial area among these with total of about 350 units</p> <p>(a) The block Pali covers an area of 1387.03 sq.km, out of which 309.49 Sq.km. (22.42%) areas is classified as potential in respect of ground water availability, 970.46 Sq.km. (69.96%) area is classified as saline and remaining 109.12 Sq.km is non potential. As per latest Ground Water Assessment Report of the District block Pali is categorized as "Safe.</p>	The current stage Ground Water extraction in Pali Block is 69.26% which is < 70% of recharge & seems to be satisfactory.	The current stage Ground Water extraction in Pali Block is 69.26% & categorized as per Dynamic Ground water Assessment 2017.	<p>The Government of Rajasthan has made the following provision to deal the matter-</p> <p>(1) As per the Guide lines of CGWA, State Government have released the order to take the permission from competent authority (District Collector) compulsorily before construction of Tube well/ Bore well or any other ground water abstraction structure. It is also mandatory to construct RWHS so that ground water recharge may exceed.</p> <p>(2) Ground water exploitation should be regulated by competent authority so that heavy extraction of ground water</p>

	<p>Ground water Extraction: (Based on Dynamic Ground water Resources Assessment of India 2017):</p> <p>Ground water Extraction for Irrigation=872.49 ha.m</p> <p>Ground water Extraction for Domestic & Industrial use=51.44 ha.m, Total=923.93 ha.m</p> <p>(b)The State Ground Water Department doesn't have facility to analyze contamination of heavy minerals, BOD, COD and E-Coli in ground water. However the Ground water Department only analyzes the chemical parameters related to Irrigation.</p> <p>(c) Recharge: Total Annual Recharge of Pali Block= 1482.20mcm.</p>			<p>may be checked, and the gap between desired and expected gap may be reduced.</p> <p>(3) The state Government has made the mandatory provision in urban areas to construct Roof Top Rainwater Harvesting Structures in the building on a plot having area more than 300 sqmtr.</p> <p>(4) The state water policy has been implemented in year 2010 to conserve water and provision to encourage the construction of Roof Top Rain Water Harvesting in Urban as well as in rural areas.</p>
Jodhpur	<p>1. MUNICIPAL SOLID WASTE MANAGEMENT SITE KERU BLOCK-MANDORE –</p> <p>Jodhpur city is second largest city of Rajasthan. The problem of disposal of huge amount of municipal waste is managed by setting up a waste processing unit near Village Keru in Mandore block of Jodhpur district. It is located in North West of Jodhpur city.</p> <p>(a)Ground water extraction: (Based on Dynamic Ground water</p>	<p>The present stage of ground water extraction in Mandore Block is 143.46 % .The Ground water extraction for all uses should be < 70 % of recharge.</p> <p>GAP:143.96 -100(Safe Extraction less than 100%)=43.96%</p>	<p>The present stage of ground water extraction in Mandore Block is 143.46 % as Notified by CGWA as per Dynamic Ground Water Assessment-2017.</p>	

	<p>resources assessment of India 2017) Ground water extraction for Irrigation = 3373.64 (ha.m) Ground water extraction for Domestic& Industrial use = 84.48 (ha.m)</p> <p style="text-align: center;">Total = 3458.12 (ha.m)</p> <p>(b) Contamination: The State Ground Water Department doesn't have facility to analyze contamination of heavy minerals, BOD, COD and E-Coli in ground water. However the Ground water Department only analyzes the chemical parameters related to Irrigation.</p> <p>(c)Recharge: Total Annual Ground Water Recharge of Block Mandore = 2669.04 ha.m</p> <p><u>Industrial cluster of Basni and Boranada block-Luni :</u></p> <p>The Luni block DistinctJodhpur there are two Industrial clusters namely Basni&Boranada situated in south & South west of Jodhpur city respectively. These Industrial clusters are located along the river Jojri. The effluents discharge in</p>	<p>The present stage of ground water extraction in Luni Block is 38.90 %, as the Ground water</p>	<p>The present stage of ground water extraction in Luni Block is 38.90 % as per Dynamic Ground Water Assessment-2017.</p>	
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	<p>Jojari river from both the industrial cluster of Jodhpur city has polluted ground water of the surrounding area.</p> <p>2. MUNICIPAL SOLID WASTE MANAGEMENT SITE, BLOCK, LUNI –</p> <p>(d) Ground water extraction: (Based on Dynamic Ground water resources assessment of India 2017) Ground water extraction for Irrigation = 1532.16 (ha.m) Ground water extraction for Domestic& Industrial use = 32.32 (ha.m)</p> <p style="text-align: right;">Total = 1564.48 (ha.m)</p> <p>(e) Contamination: The State Ground Water Department doesn't have facility to analyze contamination of heavy minerals, BOD, COD and E-Coli in ground water. However the Ground water Department only analyzes the chemical parameters related to Irrigation.</p> <p>(f) Recharge: Total Annual Ground Water Recharge of Block Luni= 4404.62 ha.m</p>	<p>extraction for all uses is < 70 % of recharge of recharge & seems to be satisfactory.</p>		
Jaipur	1.MUNICIPAL SOLID WASTE	The present stage of	The present stage of	

	<p>MANAGEMENT SITE JHOTWARA BLOCK OF JAIPUR DISTRICT:</p> <p>In Jaipur, two main industrial area falls under Jhotwara and Sanganer Blocks. Jhotwaraindustrial area spread across approximately in 185 Hactare. It is located in North – western part of Jaipur city, surrounded in South by the Kalwar road and in the East by Railway line towards Ringus. Wide variety of manufacturing units take place here including Edible oil, Soap & Ghee production, metal fabrication & production of chemicals etc.</p> <p>(a) Ground Water Extraction: (Based on Dynamic Ground Water Resources Assessment of India 2017) Ground Water Extraction for Irrigation = 3645.97 ha. m Ground Water Extraction for Domestic & Industrial use = 14655.16 ha. m Total = 18301.13 ha.m.</p> <p>(b) Contamination: In this regard, it is submitted that the Ground Water Department does not have any facility to analyse contamination like heavy metals, trace metals, BOD, COD and E-Coil in ground water. However the</p>	<p>Ground Water extraction in Jhotwara Block is 193.34 %. The Ground Water extraction for all uses should be < 70% of recharge. GAP:193.94-100(Safe Extraction less than 100%)=93.34%</p> <p>The present stage of Ground Water extraction in Sanganer Block is 246.47%. The</p>	<p>ground water extraction in Jhotwara block is 193.34 % and categorised as Notified by CGWA as per Dynamic Ground Water Assessment-2017.</p> <p>The present stage of ground water extraction in Sanganer block is 246.47 % and categorised as</p>	
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	<p>Ground Water Department only analyse the chemical parameters related to irrigation (Cation and Anoin). (c) Recharge: Total Annual Recharge of Jhotwara Block = 5389.61 ha.m.</p> <p>2. MUNICIPAL SOLID WASTE MANAGEMENT SITE SANGANER BLOCK OF JAIPUR DISTRICT</p> <p>In Jaipur, two main industrial area falls under Jhotwara and Sanganer Blocks. Sanganer industrial area scattered around the Sanganer Town . It is developed in unplanned & irregular manner. It is densely populated area and mostly textile mixed land use on the ground floor and residential units on the first floor. Small scale industrial units such as textiles dyeing, printing and paper production units have been working in this area.</p> <p>(a)Ground Water Extraction: (Based on Dynamic Ground Water Resources Assessment of India 2017) : Ground Water Extraction for Irrigation = 9930.90 ha. m Ground Water Extraction for</p>	<p>Ground Water extraction for all uses should be < 70% of recharge</p>	<p>Notified by CGWA as per Dynamic Ground Water Assessment-2017. GAP:246.47-100(Safe Extraction less than 100%)=146.47%</p>	
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	<p>Domestic & Industrial use = 2013.63 ha. m Total = 11944.53 ha.m.</p> <p>(b) Contamination: In this regard, it is submitted that the Ground Water Department does not have any facility to analyse contamination like heavy metals, trace metals, BOD, COD and E-Coil in ground water. However the Ground Water Department only analyse the chemical parameters related to irrigation (Cation and Anoin).</p> <p>(c) Recharge: Total Annual Recharge of Sanganer Block = 5384.69 ha.m.</p>			
Alwar	<p>MUNICIPAL SOLID WASTE MANAGEMENT SITE (BHIWADI)TIJARA BLOCK OF ALWAR DISTRICT:- Bhiwadi is a growing industrial town in Rajasthan situated in the north of the state in Tijara Block of Alwar District, bordering Haryana State. The identified industrial areas in Bhiwadi cluster include Bhiwadi, Chopanki and Khushkhera. The major receptor in this area is the Bhiwadi town having a population of 33,000 which lies within 1 km of the Bhiwadi Industrial Area. RIICO is the main agency involved in Industrial Development. At present, a</p>	<p>The present stage of Ground Water extraction in Tijara Block is 177.33 %. The Ground Water extraction for all uses should be < 70% of recharge.</p>	<p>The present stage of ground water extraction in Tijara block is 177.33 % and categorised as Over Exploited by CGWA as per Dynamic Ground Water Assessment-2017. GAP:177.33-100(Safe Extraction less than 100%)=77.33%</p>	

	<p>total of about 5000 acres is under Industrial Development within the Bhiwadi Region. Industries in Bhiwadi Region are of varied nature. Major industries in this Region include Forging, Galvanizing, Lead Recycling, Chemical and Pharmaceutical units.</p> <p>(a) Ground Water Extraction: (Based on Dynamic Ground Water Resources Assessment of India 2017) Ground Water Extraction for Irrigation = 13476.90 ha. m. Ground Water Extraction for Domestic & Industrial use = 2330.89 ha. m Total = 15807.79 ha.m.</p> <p>(b) Contamination: In this regard, it is submitted that the Ground Water Department does not have any facility to analyse contamination like heavy metals, trace metals, BOD, COD and E-Coil in ground water. However the Ground Water Department only analyse the chemical parameters related to irrigation (Cation and Anoin).</p> <p>(c) Recharge: Total Annual Recharge of Tijara Block = 9904.60 ha.m.</p>			
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Air pollution including noise pollution

Similar to reply made for 122 Non-attainment cities

Illegal sand mining

Name and designation of designated officer for ensuring compliance to provisions under statute: Matter does not fall under any statute but Mines Department is taking regular action to control illegal Sand Mining.

Item	Current Status	Desirable level as per statutes	Gap between Current status and desired levels	Timeframe for addressing the Gap
Illegal Mining	<p>The status of illegal sand mining upto 13/03/2020 is as follows:</p> <ul style="list-style-type: none"> • Total registered cases of illegal sand mining are 28519. • Total FIR filed -2515. • Total penalty realized =166.34crores. • Total vehicles and instruments used for illegal sand mining and illegal storage seized = 29327 	Control on Sand Mining	Regular actions are being taken.	Regular actions are being taken. (Continue Process)

Rejuvenation of water bodies

Details of water bodies in State of Rajasthan: Water Resource Department

Sr. No.	Particulars	No. of water Bodies
1	Total number of irrigation structure completed till date	15175
2	Number of Major Dams (CCA more than 10000 Ha.)	22
3	Number of Medium Dams (CCA b/w 2000-10000 Ha.)	98
4	Number of Minor Dams (CCA less than 2000 Ha.)	690
5	Number of Minor dams transferred to Panchayati Raj Department having CCA 0-80 Ha	2191
6	Number of Minor dams transferred to Panchayati Raj Department having CCA 80-300 Ha	1045
7	Rest of the water bodies are anicuts, check dams and other small water bodies which have been transferred/under transfer to Panchayati Raj Department.	

Name and designation of designated officer for ensuring compliance to provisions under statute: (Water Resource and Agriculture Department)

9	Current Status		Desirable	Gap	Timeline
1. Repair, Renovation & Restoration (RRR)	Number of water bodies selected for RRR	84	The desirable level for RRR is 84	Out of 84 water bodies, only 02 are remaining for restoration which is under progress	March 2020
	No. of water bodies restored completely	82			
	No. of water bodies under restoration	02			
2. Rajasthan Water Sector Livelihood Improvement project (RWSLIP)	Number of water bodies selected	65	The desirable level for RWSLIP is 65	Out of 65 water bodies, 31 water bodies are under restoration and tendering process for 8 water bodies is under process.	December 2020 for 31 works. Two years from work-order for remaining 34 works.
	No. of water bodies restored completely	0			
	No. of water bodies under restoration	31			
	Tender for restoration invited	8			
3. Mukhya Mantri Jal Swavlamban Abhiyaan (MJSA)	Number of water bodies selected under MJSA	10321	The desirable level for MJSA (Rural) is 10321	All water bodies restored.	Task Completed

(Rural)	No. of water bodies restored completely	10321			
	No. of water bodies under restoration	0			
4. MukhyaMantriJalSwavlambanAbhiyaan (MJSA) (Urban)	Number of water bodies selected under MJSA	446	The desirable level for MJSA (Urban) is 446	All water bodies restored.	Task Completed
	No. of water bodies restored completely	Project is under Pipeline			
	No. of water bodies under restoration	-			
	Water bodies wise action plan proposed or implemented	-			
5. Mahatma Gandhi NREGA	Number of works selected under MGNREGA	11987	The desirable level for MGNREGA is 11987	Out of 11987 works selected, 2676 works completed and 9311 works are under progress.	Regular process.
	No. of work completed	2676			
	No. of work under progress	9311			
5 Dam Rehabilitation & Improvement Project (DRIP)	Number of water bodies selected for DRIP	189 Dams	-	-	10 years in two phases
	No. of water bodies	Project is			

	restored completely	under Pipeline			
	No. of water bodies under restoration	-			
6. PradhanmantriKrishiSinchaiYojna (PMKSY)	Number of water bodies selected under PMKSY (Water shed department)	1385	The desirable level for PMKSY is 1385	All water bodies restored.	Task Completed
	No. of water bodies restored completely	1385			
	No. of water bodies under restoration	-			
Agriculture Department:					
Runoff from agriculture fields reaching into river stretches and ponds	Based on the available information of the area under different systems, various actions have already been initiated: <ul style="list-style-type: none"> For promoting judicious and efficient use of water, subsidy is also being granted for drip and sprinkler irrigation systems <ul style="list-style-type: none"> During the year 2018-19, area of 37,604 Hectares and 16,378 hectares have been cover under sprinkler and drip systems respectively. An area of 50,000 hectares and 30,000 	Adopting water conservation practice	Ongoing Process	Not Required	

	<p>hectares is proposed to be cover under sprinkler and drip irrigation system respectively in the states during the year 2019-20.</p> <ul style="list-style-type: none"> • An area of 21,226 Ha under sprinkler & 10,237 Ha under drip irrigation system is covered. • For preventing runoff from agriculture fields and increasing water use efficiency, concerted efforts like deep ploughing, bunding, ploughing /sowing against field contours, timely intercultural operation, hoeing and weeding are being use to promote judicious management practices in the state. 			
	<ul style="list-style-type: none"> • For rain water harvesting, structure like farm ponds are being promoted on farmer's fields. • In canal command areas, in order to stored surplus canal water, program of construction of diggies is being promoted • In well & tube well irrigated areas, farmers are given subsidy for constructing water storage tanks. • During the year 2018-19 in 	<p>Promotion of activities to store the runoff water from the agriculture fields within the field itself by constructing farm ponds</p>	<p>Ongoing Process</p>	<p>Not Required</p>

	<p>canal command areas 4679 diggies, in high rain fall catchment areas 3561 farm ponds on individual farmers fields and 202 community farm ponds and well/tube well irrigated areas central/western parts of the states, 1646 water storage tank have been constructed.</p> <ul style="list-style-type: none"> • During 2019-20, action plan for constructing 14000 diggies in canal command areas, 7500 farm ponds on individual farmers fields and 132 community in high rainfall and 2500 water storages tank in well/tube well irrigated areas are proposed. • 2934 farm ponds and 321 water storage tanks have been constructed during 2019-20 			
Fertilizers and pesticides are also found in river/pond water	<ul style="list-style-type: none"> • Structure like farm ponds are being promoted on farmers' fields to stop run off at field itself. • For promoting balance use of fertilizer more than 2 crore Soil Health Card have been distributed to the farmers so far under Soil Health Card Scheme. 	Promotion of activities for balanced use of fertilizers and pesticides.	Ongoing process	Not required.

	<ul style="list-style-type: none"> For minimizing indiscriminate use of pesticides and fertilizers, Integrated Pest Management (IPM) and Integrated Nutrient Management (INM) practise are being promoted 			
Collection and Test of Soil Samples at regular intervals to check the fertility status of soil in terms of major and micro nutrients	For promoting balance use of fertilizer more than 2 crore Soil Health Card have been distributed to the farmers so far under Soil Health Card Scheme.		Ongoing Process	Not required
To check the indiscriminate use of chemical fertilizer, use of an organic manures and bio fertilizers should be promoted by adopting best management practices.	For minimizing indiscriminate use of pesticides and fertilizers, Integrated Pest Management (IPM) and Integrated Nutrient Management (INM) practise are being promoted. Regular awareness programmes, farmers training, gothies, cluster meetings etc. are being organised for creating favourable micro climate and environmental conditions		Ongoing Process	Not required
Promotion of organic and natural farming	<ul style="list-style-type: none"> For minimizing the use of agro chemical, organic farming is being promoted in states on cluster basis. 6150 clusters have been created, covering an area of 1.23 hectares thus benefitting 1.87 lakh farmers during the year 2019-20. Training programme for promoting organic farming are 		Ongoing Process	Not required

	<p>also being organised.</p> <ul style="list-style-type: none">• For optimum utilization of natural resources and promoting sustainable agriculture, Zero Budget natural farming will be encouraged in the district of Banswara, Tonk and Sirohi of the state.			
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